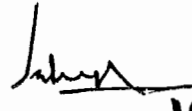


HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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**CORRIGENDUM**

In Hon'ble High Court Notification No.1626 dated 05.03.2018 please read A/P Address Greater Kailash, L.No.55-B, Jammu instead of A/P Address Greater Kailash, L.No.55-B, Baramulla of Ms. Savneet Kour D/O Surrender Singh admitted and enrolled as an Advocate under serial No.JK-127/2018 in the roll of Advocates maintained by this Registry.

  
(S. Jatinder Singh) 16/11/18  
Assistant Registrar (L.P)

No. 44851-58/LP Dated 16/11/2018

**Copy forwarded to the:-**

1. Principal District & Sessions Judge, Baramulla/ Jammu.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Jammu for publication in the next issue of Government Gazette
4. District President Bar Association, Baramulla / Jammu.
- ✓ 5. In charge N.I.C. High Court of J&K Jammu for uploading on the website
6. Ms. Savneet Kour D/O Surrender Singh R/O MH-1A, Kanispora, Baramulla A/P Greater Kailash, L.No.55-B, Jammu for information.

  
16/11/18  
Assistant Registrar (L.P)